

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:4008  
ANSWERED ON:18.12.2012  
ADVISORY COMMITTEES FOR AIR/DD  
Naqvi Shri Zafar Ali

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether Advisory Committees for All India Radio (AIR) and Doordarshan (DD) have been constituted at National and State levels;
- (b) if so, the details thereof along with the functions assigned and discharged by such Committees, State-wise;
- (c) whether the Government proposes to constitute any high level Committee for monitoring the various programmes of Doordarshan and Akashwani;
- (d) if so, the details thereof and the time by which the said Committee is likely to be constituted and made functional; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

(a) & (b): Prasar Bharati has informed that Doordarshan constitutes Joint Programme Advisory Committees (JPACs) in all the State capital Kendras/Stations for both AIR and Doordarshan. Apart from Joint Programme Advisory Committees (JPACs) constituted by Doordarshan, All India Radio also constitutes Programme Advisory Committees (PACs) in all other stations which originate at least 6 hours of programme per day. The Committees ordinarily meet once in three months and review the programme broadcast/ telecast since the last meeting and discuss the programme plans for the ensuing period. The Committees also make suggestions for the improvement of programmes and give advice in matters concerning the planning and presentation of the programmes of the Station/ Kendra to which it is attached. A copy of guidelines related to the constitution and function of JPACs/PACs in DD/ AIR is annexed.

(c) to (e): There is no proposal to constitute any high level Committee as the JAPCs/PACs which are functioning effectively, are considered adequate for monitoring the various programmes of Doordarshan and All India Radio.

**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY OF PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 4008 FOR ANSWER ON 18.12.2012.

Guidelines relating to the constitution of Programme Advisory Committee Attached to AIR Stations/ Doordarshan Kendras.

There shall be one Programme Advisory Committee attached to each All India Radio Station in a State Capital and other All India Stations which originate at least 6 hours of programme per day. For Doordarshan there shall be one programme Advisory Committee for a Kendra located in a State Capital and at other Kendras which originate at least 3 hours of programme per day.

**2. Composition**

The committee shall have the following composition.

(a) Chairman- Station Director of all India Radio or Director, Doordarshan Kendra as the case may be.

(b) Non- Official Members- The Committee shall have a minimum of 5 and a maximum of 15 non – official members out of which 50% shall be women. The non- official members to be nominated shall belong to one of the under mentioned disciplines/ interest group and no discipline/ interest group shall have more than one member:-

(i) Performing Arts

(ii) Film/ Folklore

(iii) Fine Arts

(iv) Youth Welfare

(v) Health & Hygiene

(vi) Environment

(vii) Social welfare including women and child welfare and welfare of Scheduled Castes and other weaker sections.

(viii) Tribal welfare

(ix) Science & Technology Education

(x) Education

(xi) Sports

(xii) Commerce & Industry ( including Tourism)/ Information Technology

(xiii) Broadcast distribution network

(xiv) Recognised or reputed NGO working in the area

(xv) Literature

(xvi) Linguistic Minorities ( This is applicable where a Station or a Kendra produces programme in languages other than the main language of the area)

(xvii) Agriculture and allied sectors/ rural development (preferably from Krishi Vigyan Kendra/ Extension Centre).

One member can represent one or more categories/ interest groups listed above.

Ex- officio Members:-

1. Engineering Head of the Station/ Kendras where Director of the Station / Kendras is from Programme service and vice- versa.
2. The Director of Information/ Publicity of the State/ Union Territory or his nominee.
3. News Editor/ Asst. News Editor of the AIR Station/ Doordarshan Kendras to which the Committee is attached.
4. The Secretary to the Committee shall be designated by the Station Director/ Director of the Kendras.

Note: DG or his / her nominee may attend any of the meeting.

3. Procedure for nomination of Non- Official Members

(i) The Station / Kendras Director will prepare a panel of non- official Members consisting of at least three names for each of the discipline/ interest group as mentioned in para 2(b) above. In preparing the panel, he will keep in view the eminence of the persons in the field so claimed vis-a- vis the composition of the Committee. Only names of such persons will be included who reside within the coverage zone of AIR Station/ DD Kendras.

(ii) The recommendations of the Station/ Kendras Director will be further scrutinized by DG: AIR/ DG: DD and, thereafter, DG: AIR/DG:DD will recommend the names to be included in the Committee to the Chief Executive Officer, Prasar Bharati.

(iii) The Chief Executive Officer, Prasar Bharati with the approval of the Prasar Bharati Board, will approve the names of non- official members for each PAC attached AIR Station/ Doordarshan Kendra.

(iv) Order for the constitution of the Committee will be issued by the Director of the concerned AIR Station/ Doordarshan Kendras after receiving the necessary approval through DG: AIR/ DG:DD/ Prasar Bharati.

4. Tenure

(i) The Committee will be constituted for a term of two years from the date of its constitution.

(ii) The tenure of the Members will be co- terminus with the tenure of the Committee irrespective of the fact whether any member has completed two years or not.

(iii) The Prasar Bharati Board may dissolve the Committee at any time in public interest and re- constitute the same.

(iv) The existing Committee constituted under these guidelines will continue to function even after the expiry of its term of dissolution till the constitution of the new Committee is notified.

5. Disqualification

If any non- official member fails to attend two consecutive meetings he/ she shall be liable for removal from the Committee.

6. Meeting

(i) The meeting of the Committee will be held ordinarily once in three months. However, the Chairman may call a meeting at any time, if considered necessary in addition to this.

(ii) The meeting of the Committee will be presided over by the Chairman and in his absence by a nominee of the DG: AIR/DG: DD.

(iii) One- third of the effective strength of the non-official members of the Committee will form the quorum. If there is no quorum at any time, it will be treated as an informal meeting and such items of agenda as may be considered necessary will be informally discussed by the members present.

#### 7. Agenda for the Committee

(i) The agenda for each item will be prepared by the Secretary of the Committee. Secretary will also invite suggestion from Members before preparing the agenda. Any member wishing to raise a point should intimate to the Secretary three weeks in advance of the meeting. The agenda will be approved by the chairman and will be circulated at least 15 days in advance.

(ii) Service matters of any staff/ staff artists or other matters concerning personnel or purely/ administrative matters shall not form part of the agenda.

#### 8. Functions of the Committee

The Committee will review the programme broadcast/ telecast since the last meeting and discuss the programme plans for the ensuing period. The Committee will also make suggestion for the improvement of programmes and advice in such matters concerning the planning and presentation of the programme of the Station/ Kendra to which it is attached. No member shall promote any specific individual producer/ programme.

#### 9. Travelling Allowance/ Sitting Fee

(i) Non- official members will be entitled to Travelling Allowance. It shall be restricted to I class/II AC (subject to availability of the class in the train) or rail fare actually paid whichever is less. Where the place is not connected by rail, bus fare actually paid will be reimbursed.

(ii) In addition to the TA, the non-official member shall be entitled to a sitting fee @ Rs. 300 per day for attending the meeting.

#### 10. Others

DG: AIR/DG: DD shall ensure that the meeting of the Committee are held in time. Report to this effect should be included in the annual report of Doordarshan/ AIR. Minutes of the meetings shall be sent to the DG or a designated officer for taking action on issues raised in the PAC at the appropriate level.